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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 133/15
PETITION NUMBER : TP 15/17
NAME OF THE PETITIONER(S) : TRIVIM SYSTEMS INC.
NAME OF THE RESPONDENT(S) : SOBHA RENAISSANCE INFORMATION
TECHNOLOGY PVT. LTD. (SRIT)
UNDER SECTION : 433(e), (f)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	ANUPARNA B KEERTHI HEGDE 99453 44668	ADVOCATES FOR PETITIONER	

Ms. Anuparna B. Keerthi Hegde, Advocate appeared for the petitioner. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 16.03.2017.

MEMBER (J)

MEMBER (T)